

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 321 OF 2016

Dated: 6th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

API Ispat & Power Tech. (P) Ltd.

...Appellant(s)

Vs.

Chhattisgarh State Power Distribution Co. Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain
Mr. Vishvendra Tomar

Counsel for the Respondent(s) : Mr. Apoorva Kurup
Ms. Nidhi Mittal for R-1

Mr. Anand K. Ganesan
Ms. Neha Garg for R-2

ORDER

List the matter on **23-1-2019**. In the meantime, learned counsel for the parties may file written submissions in advance with copy to the other side.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**